

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2554
TO BE ANSWERED ON THE 4TH AUGUST, 2026

COMPENSATION TO DECEASED FARMERS FAMILIES

2554. SHRI AMRINDER SINGH RAJA WARRING:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether any compensation has been given to the farmers who lost their lives during the farmers' agitation against the three now-repealed agriculture laws;
- (b) if not, the reasons therefor; and
- (c) whether the Ministry has initiated any scheme or plan to compensate the family of such farmers who have lost their lives?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a) & (b): The subject of compensation is with the State Governments concerned. Data of compensation is not maintained centrally.
- (c): No such proposal is under consideration.
